

126/0/A

C.P.88/95 In
O.A.No. 637/94

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Shri G.S. Walia

...Applicant

V/s

Western Railway

...Respondents

CORAM: Hon'ble Shri B.S. Hegde, Member(J)
Hon'ble Shri M.R. Kolhatkar, Member(A)

TRIBUNAL'S ORDER :

Date: 19.4.96

Shri G.S. Walia, Counsel for applicant and

Shri V.S. Masurkar, Counsel for respondents.

He submits that the payment has already been



In the circumstances, C.P.88/95 is discharged.

Certified True Copy

Date

Section Officer
Central Administrative Tribunal
Bombay Bench.

NO.CAT/BOM/JUDL/O.A.637/94/5082

Date: 30 /4/96

Copy to:

1. Shri G.S. Walia, applicant in person.
2. Shri V.S. Masurkar, Advocate for the respondents.

S.O.

Recd. by
Jadhav
30/4/96

214
25994

Despatched on 26/4/96

Despatched